

DISTRICT AND SESSIONS COURT, SATARA

CIRCULAR

In continuation of the earlier Circulars of the Hon'ble High Court and this Office and in view of the Circular dated 23/03/2020 issued by Hon'ble High Court, the undersigned has been pleased to issue following directions :-

1. The arrangement made vide Circular dated 21/03/2020 of this office in respect of functioning of the Special Courts under S.C. & S.T. (Atrocities) Act and POCSO Act shall continue from 24/03/2020 till 31/03/2020.
2. Other arrangements made vide Circular dated 21/03/2020 of this Office, in respect of attending remand and extremely urgent matters for 24/03/2020 and 27/03/2020 shall prevail.
3. The following arrangement is made for 26/03/2020, 30/03/2020 and 31/03/2020.

URGENT CIVIL AND CRIMINAL WORK

Sr. No.	Name of the Court	Date for attending Remand & Urgent matters.
1	Shri N.L.More, D. J. 2 & Addl. S. J., Satara,	26/03/2020
2	Shri B. S. Wavre D.J.3 & Addl. S. J., Satara.	30/03/2020 & 31/03/2020
3	Shri S.A.A.R. Auti, D.J.1 & Addl.S.J.,Karad.	26/03/2020, 30/03/2020 and 31/03/2020
4	Shri R. K. Malabade, D.J.1 & ASJ., Vaduj	26/03/2020
5	Shri P.Y. Kale, Extra Joint D.J. & ASJ, Vaduj	30/03/2020 & 31/03/2020

CIVIL COURT, SENIOR DIVISION

Sr. No.	Name of the Court	Date for attending Remand & Urgent matters.
1	Smt. V. G. Upadhye, 2 nd Jt. C.J.S.D., Satara.	26/03/2020
2	Shri A. B. Kulkarni, 4 th Jt.C.J.S.D.,Satara	30/03/2020
3	Shri P. P. Pethkar, 5 th Jt. C.J.S.D., Satara	31/03/2020
4	Smt. V. P. Gaikwad, 2 nd Jt.C.J.S.D., Karad	26/03/2020
5	Shri A. P. Kulkarni, 3 rd Jt. C. J. S. D. Karad	30/03/2020
6	Shri R. D. Gavai, 4 th Jt. C.J.S.D. Karad	31/03/2020
7	Shri K. C. Mane, C.J.S.D., Vaduj	26/03/2020, 30/03/2020 & 31/03/2020

C.J.J.D. AND J. M. F. C., SATARA

Sr. No.	Name of the Court	Date for attending Remand & Urgent matters.
1	Smt. M. D. Nanaware, 2 nd Jt. CJJD & JMFC	26/03/2020
2	Smt. A. I. Awati, 4 th Jt. CJJD & J.M.F.C.	30/03/2020
3	Smt. P. J. Shetty, 5 th Jt. CJJD & J.M.F.C.	31/03/2020

Note :- Office Order No. 82/2020, dated 26/02/2020 of the Chief Judicial Magistrate, Satara regarding remand work on Court Holidays shall continue.

CIVIL AND CRIMINAL TALUKA COURTS

Sr. No.	Name of the Court	Date for attending Remand & Urgent matters.
1	Shri S. M. Sarode, 3 rd Jt. C.J.J.D.& J.M.F.C., Karad	26/03/2020
2	Smt. S. C. Pimpalkar, 4 th Jt. CJJD & JMFC., Karad	30/03/2020
3	Smt. A. A. Kulkarni, 5 th Jt. CJJD & J.M.F.C., Karad	31/03/2020
4	Shri R. N. Pathak, Jt. C.J.J.D.& J.M.F.C., Vaduj	26/03/2020
5	Shri V. H. Deshmukh, 2 nd Jt.C.J.J.D.& J.M.F.C.,Vaduj	30/03/2020
6	Shri S. J. Chivte, 3 rd Jt. CJJD & JMFC, Vaduj	31/03/2020
7	Shri P.S. Patil, C.J.J.D.& J.M.F.C., Patan	26/03/2020
8	Shri N. A. Randive, Jt. C.J.J.D.& J.M.F.C. Patan.	30/03/2020 & 31/03/2020
9	Smt. S. R. Bhor, Jt. C.J.J.D. & J.M.F.C., Wai	26/03/2020
10	Shri D. R. Mali, 2 nd Jt. CJJD & JMFC., Wai	30/03/2020
11	Smt. P. S. Patil, 3 rd Jt. CJJD & JMFC, Wai	31/03/2020
10	Shri G. S. Mane, C.J.J.D. & J.M.F.C., Koregaon	26/03/2020
11	Shri A. S. Jagtap, Jt. C.J.J.D. & J.M.F.C., Koregaon	30/03/2020 & 31/03/2020
12	Shri A. R. Mohane, C.J.J.D. & J.M.F.C., Dahiwadi	26/03/2020
13	Shri R. R. Thorat, Jt. C.J.J.D. & J.M.F.C., Dahiwadi	30/03/2020 & 31/03/2020
14	Shri G. M. Kolhapure, C.J.J.D. & J.M.F.C., Mhaswad	26/03/2020, 30/03/2020 & 31/03/2020

Sr. No.	Name of the Court	Date for attending Remand & Urgent matters.
15	Smt. K. K. Patil, 2 nd Jt. CJJD & JMFC. Phaltan	26/03/2020
16	Shri V. J. Jadhav, 3 rd Jt. CJJD & JMFC. Phaltan	30/03/2020
17	Shri K. A. Powar, 4 th Jt. CJJD & JMFC. Phaltan	31/03/2020
18	Shri N. S. Kale, C.J.J.D. & J.M.F.C., Medha	26/03/2020, 30/03/2020 & 31/03/2020
19	Shri D.M.Giri, CJJD & JMFC. Khandala	26/03/2020
20	Shri A.B.Chavan, Jt. C.J.J.D. & J.M.F.C., Khandala.	30/03/2020 & 31/03/2020
21	Shri S.U.Kanthe, C.J.J.D. & J.M.F.C., Mahabaleshwar	26/03/2020, 30/03/2020 & 31/03/2020

4. Remand Clerk/Bench Clerk and Stenographer of the concerned Judicial Officers shall attend to above Judicial Officers on given dates, till 31/03/2020.

5. It is observed that the litigants and the advocates whose matters are listed on board crowd the Court for taking dates. In order to avoid this situation, all the Courts may give the next dates on which the matters listed on a particular date would be again listed and such date would be normally beyond four weeks. Wide publicity shall be given about such arrangements so that litigants need not come to the Court merely for the purpose of taking dates till 31/03/2020.

6. Fresh filing will be accepted on all working days between 11:00 a.m. to 3:00 p.m. in all the concerned Courts in Satara District till 31/03/2020.

7. All the concerned Bench Clerks/Junior Clerks of all Courts to ensure updating of Daily Board up to 31/03/2020.

8. Apart from the above, other Judicial Officers and staff members will not be required to attend the Court till 31/03/2020.

9. All Judicial Officers and staff Members who are not assigned with work upto 31/03/2020, shall remain available at their respective Head Quarters and they may be required to attend the Court if exigency arises.

10. All Judicial Officers shall note that above-said arrangement is made in view of Circulars issued by Hon'ble High Court from time to time and it be noted particularly by Judicial Officers not assigned with urgent work, that the above-said dates are not holidays and they will have to ask for leave of those days, if applied for leave to Head Quarter.

MWD
24.03.20
(Rajendra D. Sawant)

Principal District & Sessions Judge,
SATARA.

24th March, 2020

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Ourward No. 1393 of 2020
District & Sessions Court, Satara.
24th March 2020.

Copy forwarded for information and necessary action to :

- 1) All Judicial Officers working in Satara District.
- 2) Secretary, District Legal Services Authority, Satara.
- 3) Judge, Family Court, Satara.
- 4) Judge, Industrial Court, Satara.
- 5) Judge, Labour Court, Satara.
- 6) Court Manager, District Court, Satara.
- 7) District Government Pleader, Satara.
- 8) Assistant Director and Public Prosecutor, Satara.
- 9) Superintendent of Police, Satara.
- 10) Superintendent of Jail, Satara.
- 11) President, Satara District Bar Association, Satara.
- 12) President of All Taluka Bar Association.
- 13) Superintendents and Assistant Superintendents of all establishments to circulate amongst all concerned staff members.
- 14) P. A. To Principal District Judge, Satara.
- 15) All Taluka Courts in Satara District.
- 16) All Notice Boards.
- 17) Office File.

BY ORDER

[Signature]
Registrar,
District Court, Satara.